

(ii) Need to set up fair price yarn depots for powerloom weavers in Jabalpur region, Madhya Pradesh.

SHRI SHRAVAN KUMAR PATEL (Jabalpur):- I invite attention of the Government to the pathetic condition of the weavers, both handloom and powerlooms in the country in general and in Jabalpur region in particular. The weavers are facing grave situation in the face of erratic supplies of yarn, its high costs and formidable challenge by way of competition in the market from the textile mills. A large number of weavers have been thrown out of job, their looms having been closed down.

In my constituency Jabalpur, where there used to be at least 10,000 powerlooms, hardly around 2500 (only about 25%) are now left, and these too are finding it difficult to sustain. Weavers half been on the verge of starvation and the situation warrants urgent government aid.

I would urge upon the Government to set up fair price yarn depots for the powerloom weavers, within reasonable accessible distance, in different areas, particularly in the Jabalpur region. Easy credit facilities may be made available to powerloom weavers on comparatively softer terms. Government should also provide them with market facilities by reserving various public sector and government areas of cloth consumption, for the power loom products. Government agencies should purchase their requirements direct from the weavers and distributed to users depots. Through a central depot.

(iii) Need to check erosion caused by Ghaghra river in district Bahraich and adjoining areas in Uttar Pradesh and to give help to the farmers affected by the erosion

[Translation]

SHRILAKSHMI NARAIN MANI TRIPATHI (Kaiserganj): Mr. speaker, sir, under rule 377 I would like to draw the attention of the House to an important matter.

The Government has constructed a dam for safety from flood in the river and adjoining areas of Bahraich, Gonda and Barabank districts of Uttar Pradesh. Lakhs of farmers have been residing for centuries in the area along the banks of Ghaghara river and lakhs of acres of land belonging to those farmers falls in that area. There are thousands of villages in that area and more than 80 per cent of population comprise harijans and backwards.

For the last many years Ghaghara river has been causing heavy land erosion in bagraich district and other adjoining areas like Nanpara, Kaiserganj, Ram Nagar, Ram Sanehi Ghat, Rudouli etc. and till now lacs of acres of land has been washed off and hundreds of udleges have been washed away by the river. Villagers are living along the embankment and road sides in small huts and every year they have to face the fury of flood. This natural calamity is all because of the embankment and reservoirs which have been constructed for the canals.

Therefore, I would like to request the Central Government that in view of the large scale erosion caused by this river a survey of this area should immediately be conducted by the experts and schemes for checking the erosion of cultivable land should be formulated on a water footing, financial assistance should be given to government of Uttar Pradesh for providing compensation and speedy rehabilitation of the affected farmers. Effective steps should also be taken to provide actual possession of land allotted to the landless persons in this area.

(iv) Need to ensure that the office of central Ordinance depot at Allahabad, Uttar Pradesh is not wound up

SHRIMATI SAROJ DUBEY (Allahabad): Mr. Speaker, Sir, under rule 377 I would like to draw the attention of the House to the following important matter.

COD, Chhivake, is functioning in Naini, Allahabad in my parliamentary Constituency It